

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5457
ANSWERED ON:29.08.2001
GUIDELINES FOR POST GRADUATE STUDIES
VILAS BABURAO MUTTEMWAR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Medical Council of India have prescribed any minimum percentage of marks for the Scheduled Caste and Scheduled Tribe candidates in the qualifying examinations for admission to the post graduate medical studies;
- (b) if so, the existing guidelines prescribed for admission to the post graduate studies; and
- (c) the reasons for revising the existing guidelines?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) to (c): The Medical Council of India after considering a reference received from the National Commission for Scheduled Castes and Scheduled Tribes and Government of Madhya Pradesh have recommended to the Central Government for lowering the qualifying marks for the reserved category candidates in admission to the Postgraduate medical courses to 40% from the existing 50% for all candidates including Scheduled Castes and Scheduled Tribes, prescribed in the Postgraduate Medical Education Regulation, 2000. The recommendations of the Medical Council of India have been accepted by the Central Government.